

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 68(ND)14**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017**

**NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	MR KRISHANGNDU DATTA , Adv		} Respondent	Prachi Singh
2	Ms PRACHI JOHRI , Adv			
3.	MR. ANKUR S. KULKARNI		} PETITIONER	A. M. J.
4.	MS. SHWETA S. PARIHAR	-Adv		

**ORDER**

Learned Counsels for the parties have stated that the settlement has been finalized and they shall be taking appropriate steps for filing it on record.

To come up for final disposal in both the connected matters on 30.3.2017 in the event of compromising not being effected.

Sd-

(S.K. Mohapatra)  
Member (Tech.)

Sd-

(Ina Malhotra)  
Member (Judicial)